

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 4677/2017

RAKESH CHANDRA MAURYA

Appellant(s)

VERSUS

SMT. MADHU MAURYA

Respondent(s)

Date : 17-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vivek Gupta, AOR

For Respondent(s)

Ms.Asha Upadhyay,Adv.

Mr.Mohd Shahid Hussain,Adv.

Mr. R. D. Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

The sole respondent has failed to file the counter affidavit despite repeated opportunities.

Ld.counsel for the parties have not filed the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

SANJAY PARIHAR
Registrar

SB